

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.10.2024

ORDER NO. 131 of 2024


Hon'ble President is pleased to partially modify the roster order no. 120 of 2024 for **CESTAT, Hyderabad** from **11.11.2024** to **14.11.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2024 to 14.11.2024	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/Hyderabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar